

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-67/2022/3243/A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Lohit Kumar Saikia,  
Presiding Officer,  
Industrial Tribunal, Guwahati.

Dated Guwahati the <sup>th</sup> 9 April, 2024.

Sub: **Withdrawal of Earned leave.**

Ref:- Letter No. DJSV/STDR/2024/1392(A)-1394(A) dtd. 16.03.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **withdrawal of earned leave from 16.03.2024 to 22.03.2024**, has been granted. .

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-67/2022/3244-3245/A, dated , 09-04-2024**  
Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information.
2. The Project Manager, Gauhati High Court.

*10/04/24*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*